NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/681/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: URC CONSTRUCTION PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Preetri S. trasu for Payapapal & Laghunakia Coursel for Pete Preetr

ORDER

Counsel for petitioner present and stated that the matter has been settled between the parties. She prayed for time to file the joint memo of settlement. Time is extended at request. Put up on 13.12.2017.

S Vijavaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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